

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 18/RP/2015

Subject : Review of order dated 10.7.2015 in Petition No. 197/GT/2013

Date of hearing : **22.9.2015**

Coram : Shri Gireesh B. Pradhan, Chairperson
Shri A.K. Singhal, Member
Shri A.S. Bakshi, Member
Dr. M.K. Iyer, Member

Petitioner : Neyveli Lignite Corporation Limited

Respondents : Jodhpur Vidyut Vitran Nigam Limited and 2 others

Parties present : Ms. Anushree Bardhan, Advocate, NLC
Ms. Poorva Saigal, Advocate, NLC
Shri J.Dhanasekaran, NLC
Shri R.Mohan, NLC
Shri B.L Sharma, JVVNL

Record of Proceedings

Matter was taken up for hearing today.

2. The representative of the respondent (discoms of Rajasthan) prayed for two weeks time to file reply in the matter. This was not objected by the learned counsel of the petitioner. The learned counsel for the petitioner however prayed for grant of time to file its rejoinder after receipt of the said reply.

3. The Commission accepted the prayer and adjourned the hearing. The respondents are directed to file reply on or before 12.10.2015, with advance copy to the petitioner, who shall file its rejoinder by 23.10.2015.

4. The matter shall be listed for final hearing on 17.11.2015. Pleadings shall be completed by the parties prior to next date of hearing. No further extension of time shall be granted for any reason whatsoever.

By order of the Commission

Sd/-
(T. Rout)
Chief (Law)

